एनालिटिक्स के माध्यम से विभिन्न पर्यटन स्थलों पर भीड़ का पूर्वानुमान लगाया जा सकता है और भीड़ को नियंत्रित करने के उपाय किए जा सकते हैं। मान्यवर, मोबाइल एप्स और वेबसाइट्स से पर्यटकों को वर्तमान स्थिति के बारे में सूचित करके उनकी यात्रा की योजना बेहतर बनाई जा सकती है। डिजिटल टिकटिंग सिस्टम और ऑनलाइन बुकिंग प्लेटफॉर्म्स के माध्यम से पर्यटन स्थलों पर लंबी कतारों को कम किया जा सकता है। क्यू आर कोड स्कैनिंग और ई-टिकट्स का उपयोग करके प्रवेश प्रक्रिया को सुव्यवस्थित किया जा सकता है, जिससे पर्यटकों का समय बचेगा और उनका अनुभव सुखद रहेगा। आर्टिफिशियल इंटेलिजेंस (एआई) और मशीन लर्निंग का उपयोग करके पर्यटन स्थलों की सुरक्षा बढ़ाई जा सकती है। निगरानी कैमरों और सेंसरों के माध्यम से संदिग्ध गतिविधियों की पहचान की जा सकती है और तुरंत कार्रवाई भी की जा सकती है। अंततः सोशल मीडिया और डिजिटल मार्केटिंग का उपयोग करके विभिन्न पर्यटन स्थलों को वैश्विक स्तर पर प्रमोट किया जा सकता है, जिससे स्थानीय अर्थव्यवस्था को बढ़ावा मिलता है और अंतर्राष्ट्रीय पर्यटकों की संख्या में वृद्धि होती है।

अतः मैं माननीय पर्यटन मंत्री जी से अनुरोध करती हूँ कि वे इस तरह की कोई व्यवस्था क्रियान्वित करें, जिससे पर्यटकों को सुगमता हो सके और पर्यटन स्थलों को भी पॉपुलेशन प्रेशर से मुक्त किया जा सके। महोदय, वर्ष 2047 तक विकसित भारत बनाने की मोदी जी की गारंटी में पर्यटन की अहम भूमिका होगी, धन्यवाद।

MR. DEPUTY CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati Sumitra Balmik: Dr. Kanimozhi NVN Somu (Tamil Nadu), Dr. Sasmit Patra (Odisha), Shri P. Wilson (Tamil Nadu), Shrimati Sulata Dev (Odisha), Shri Abdul Wahab (Kerala) and Shri Dhanjay Bhimrao Mahadik (Maharashtra).

[उपसभाध्यक्ष (श्रीमती एस. फान्गनॉन कोन्याक) पीठासीन हुईं।]

Demand for reservation of seats for Limboo and Tamang Scheduled Tribe Communities in the Sikkim Legislative Assembly

SHRI DORJEE TSHERING LEPCHA (Sikkim): Sir, Limboo and Tamang Communities were included in the list of Scheduled Tribes in the year 2003. These communities are constitutionally entitled to reservation in the Sikkim Legislative Assembly in terms of Article 332 read with Article 371F (f) of the Constitution. In the past the Government of Sikkim had taken several steps to get reservation of Limboo and Tamang communities in the Assembly and resolutions were also passed by the Assembly for the purpose.

On the direction of the Supreme Court in 2016, things started moving in positive direction but nothing had happened. Before the General Elections and Assembly Elections in Sikkim in 2019 this issue was under active consideration of the GOI and it was proposed to increase the seats of the Sikkim Assembly from 32 to 40 and provide reservation to the Limboo and Tamang. But the proposal did not move further even though it was at a very advanced stage.

Recently, the Supreme Court in case of Public Interest Committee for Scheduling Specific Areas Vs UoI 2023 has clearly said that Parliament is competent to provide necessary reservation to the Limboo and Tamang communities by amending the Representation of the People Act, 1950.

The Elections of 2024 have also passed. A thing which was appearing so close in 2019 could not be given in 2024. Sir, 21 years have passed but the Limboo and Tamang ST Communities have still not got their Constitutional rights. It is high-time that these communities are given representation in the Sikkim Assembly. I urge the Government to look into the matter.

THE VICE-CHAIRPERSON (Shrimati S. Phangnon Konyak): The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Dorjee Tshering Lepcha: Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri P. Wilson (Tamil Nadu), Shri Mohamed Abdulla (Tamil Nadu) and Dr. Sasmit Patra (Odisha).

Shri Ramji Lal Suman — hon. Member not present. Next, Shri P.L. Suneer.

Demand for holistic development of Kozhikode International Airport

SHRI P.P. SUNEER (Kerala): Madam Vice-Chairman, The Kozhikode International Airport is an international airport serving the Malabar region, consisting of Kozhikode, Malappuram, Wayanad and Palakkad in Kerala. The Kozhikode International Airport is country's 21st busiest airport in terms of passenger traffic having handled 33,20,250 passengers in the year 2023-24. According to projections, the Kozhikode Airport will see growth both in terms of passengers and cargo volume in future and forward looking development of the airport is necessary to keep up with time and to serve the people better. The Kozhikode Airport serves as a major transport hub for the expatriate Malayali community from the districts of Kozhikode, Malappuram, Wayanad and Palakkad. It is the only airport in Kerala being operated by the Airport Authority of India (AAI). Despite its importance in serving the people of Malabar region, many facilities are lacking. International passengers often have to wait for the